

ANNUAL PERFORMANCE ASSESSMENT REPORT (APAR) IN RESPECT OF OFFICIERS OF THE RANK OF

COURT MASTER/HEAD CLERK

PERIOD: FROM

TO



ANNUAL PERFORMANCE ASSESSMENT REPORT(APAR) IN RESPECT OF OFFICERS OF THE RANK OF COURT MASTER/ HEAD CLERK

		PART I - PER	SONAL DATA	
	(To be	e filled in by the Admir	nistrative/Personnel Di	vision)
1.	Name of the	official reported upon	:	
2.	Designation	Post held	*	
3.	Date of Birt	n:		
4.	Educational	Qualification		
5.	Date of join	ing Govt. Service:		
6.	Date of appo	pintment to present post:		
7.	Section in wand period o	which served during the y	ear under report	
8.	Training Pro	gramme attended during th	e period under report	
Date	from	Date to	Institute	Course/Training attended

Date from	Date to	Institute	Course/Training attended

2000			
N	2	m	0

APAR Period



9.	Rewards/Punishments	received	during the	perioa i	inder report	

Signature of Admn Section:

Compiled by:

Date:

Place:

N	2	m	0
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APAR	Period



PART II- SELF APPRAISAL

2 During the period under report, please mention your work output including any exceptional contribution.	words)	position yo	uties ou hold and the tasks y	ou are required to perform, Within	100
	2 5 :				
	contribution.	the period under re	port, please mention you	ur work output including any exceptiona	1
			569		

Designation APAR Period

Na/⁻a



PART III – REMARKS OF THE REPORTING OFFICER

1. NUMERICAL GRADING

A. ASSESSMET OF WORK OUTPUT (weightage to this section is 40%)

	Reporting Authority (A)	Reviewing Authority (A1)	Initial of Reviewing Authority
i) Accomplishment of work allotted as per subjects allotted			
ii) Quality of output			
iii) Adherence to timelines and priorities			
iv) Accomplishment of tasks other than routine			
Overall Grading-Total Score('e.g. for Work Output;(X);Average Score=X/4=Y; Weigtage 40%=Yx0.4)			

B. ASSESSMENT OF PERSONAL ATTRIBUTES (weightage to this section is 30%)

	Reporting Authority (B)	Reviewing Authority (B1)	Initial of Reviewing Authority
i) Attitude to work/Sense of responsibility			
ii)Amenability to Discipline			
iii) Punctuality in attendance			
iv) Communication Skills			
v) Capacity to work as part of a team			
vi) Inter-personal relations			
vii) Capacity to work in time limit			
Overall Grading-Total scalre (X);Average Score=X/6 =Y; Weightage 30%=Yx 0.3 =B/B1			

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(C) ASSESSMENT OF FUNCTION	NAL COMPETENC	Y(weightage to th	is section would	be 30%)
	Reporting Authority (C)	Reviewing Authority (C1)	Initial Reviewing Authority	of
i) Knowledge of Rules/Regulations/ procedures		(01)		
ii) Knowledge of Computer applications and proficiency in typing with speed and accuracy				
iii) Drafting/noting and file processing skills				
iv)Keenness to Learn				
Overall Grading on 'Functional Competency' Total Score(X) Average Score=X4=Y Weightage 30%=Y x0.3=C				
8				
Overall Numerical grading on the ba in1 (A+B+C) above (On a score		1		
	,			
2. Pen picture by Repo	rting Officer. Please	e comment on the	he overall qua	ities of the
officer including areas of strength	is and lesser streng	ths.		
				a
3.	tions of			
Attitude towards SC/ST/Weake Society	r sections of			
4. State of Health and fitned duty	ss to perform the			
5. Integrity (please see note	attached at the enc	of this form)		
	Name and design Reporting Author	rity		
Date:	(With official sea	1)		
Place:				
Customs Excise & Service Tax App	ollato Tribunal			5

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APAR	Period
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PART-IV - REMARKS OF THE REVIEWING OFFICER

Customs Excise & Service Tax Appellate Tribunal

1. Do you agree with the assessments made by the reporting officer with respect to the woutput and the various attributes in PART III? Do you agree with the assessment of the report officer in respect of extraordinary achievements of the officer reported upon? (In case you do agree with any of the numerical assessments of attributes please record your assessment in column provided for you in that part and initial your entries).	rting not
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Yes No	
In case of difference of opinion details ar	nd reasons for the same may be given.
3. Comments , if any, on the pen picture written	by the Reporting Authority
Overall Numerical grading on the basis of weightage given in 1(A1+B1+C1) above (On a score of 1-10)	
	Signature of Reviewing Authority
	Name and designation of Reviewing Authority (with Official seal)
Date:	
Place:	

INSTRUCTIONS

- 1. The Confidential Report is an important document. It provides the basic and vital inputs for assessing the performance of an officer and for his/her further advancement in his/her career. The officer reported upon, the reporting officer should, therefore undertake the duty of filling out the form with a high sense of responsibility.
- 2. Performance appraisal through confidential reports should be used as a tool for human resource development. Reporting officers should realize that the objective is to develop an officer so that the/she realizes his/her true potential. It is not meant to be fault-finding process but a developmental one. The reporting officer and the reviewing officer should not shy away from reporting shortcomings in performance, attitudes or overall personality of the officer reported upon.
- 3. All items should be filled with due care and attention and after devoting adequate time. Any attempt to fill the report in a casual or superficial manner will be easily discernible to the higher authorities.
- 4. If the reviewing officer is satisfied that the reporting officer had made the report without due care and attention he/she shall record a remark to that effect in item 2 of Part IV. The government shall enter the remarks in the confidential roll of the reporting officer.
- 5. Every answer shall be given in a narrative form. The space provided indicates the desired length of the answer. Words and phrases should be chosen carefully and should accurately reflect the intention of the officer recording the answer. Please use unambiguous and simple language. Please do not use omnibus expressions like 'outstanding', 'very good', 'good', 'average', 'below average' while giving your comments against any of the attributes.
- 6. The reporting officer shall, in the beginning of the year, assign targets to each of the officers with respect to whom he is required to report upon for completion during the year. In the case of an officer taking up a new post in the course of reporting year, such targets/goals shall be set at the time of assumption of the new charge. The tasks/targets set should clearly be known and understood by both the officers concerned.
- 7. Although performance appraisal is a year-end exercise, in order that it may be a tool for human resource development, the reporting officer should at regular intervals review the performance and take necessary corrective steps by way of advice etc.
- 8. It should be the endeavourer of each appraiser to present the truest possible picture of the appraisee in regard to his/her performance, conduct, behavior and potential.
- 9. Assessment should be confined to the appraisee's performance during the period report only.
- 10. Some posts of the same rank may be more exacting than other. The degree of stress and strain in any post may also vary from time to time. These facts should be borne in mind during appraisal and should be commented upon appropriately.
- 11. The item relating to 'public relations' need to be filled in the reporting officer only where the duties of the officer reported upon are such that he/she comes in contact with members of the public.

NOTE

The following procedure should be followed in filling up the item relating to integrity: -

- i) If the officer's integrity is beyond doubt, it may be so stated.
- ii) If there is any doubt or suspicion, the item should be left blank and action taken as under
 - a) A separate secret note should be recorded and followed up. A copy of the note should also be sent together with the confidential report to the next superior offer who will ensure that the follow up action is taken expeditiously. Where it is not possible either to certify the integrity or to record the secret note, the reporting officer should state either that he has not watched the officer's work for sufficient time to form a definite judgment or that he has heard nothing against the officer, as the case may be.
 - b) If, as a result of the follow up action the doubts or suspicion are cleared, the officer's integrity should be certified and an entry made accordingly in the confidential report.
 - c) If the doubts or suspicions are confirmed, this fact should also be recorded and duly communicated to the officer concerned.
 - d) If as a result of the follow up action, the doubts or suspicions are neither cleared nor confirmed, the officer's conduct should be watched for a further period and thereafter action taken as indicated as (b) and (c) above.

(Ministry of Home Affairs O.M. No.51/4/64 - Estt.(A) dated 21-06-1965)

Annexure-I

Guidelines regarding filling up of APAR with numerical grading

- (i) The columns in the APAR should be filled with due care and attention and after devoting adequate time.
- (ii) It is expected that any grading of 1 or 2 (against work output or attributes or overall grade) would be adequately justified in the pen-picture by way of specific failures and similarly, any grade of 9 or 10 would be justified with respect to specific accomplishments. Grades of 1-2 or 9-10 are expected to be rare occurrences and hence the need to justify them. In awarding a numerical grade the reporting and reviewing authorities should rate the officer against a larger population of his/her peers that may be currently working under them.
- (iii)APARs graded between 8 and 10 will be rated as 'outstanding' and will be given a score of 9 for the purpose of calculating average scores for empanelment/promotion.
- (iv)APARs graded between 6 and short of 8 will be rated as 'very good' and will be given a score of 7.
- (v) APARs graded between 4 and 6 short of 6 will be rated as 'good' and given a score of 5.
- (vi) APARs graded below 4 will be given a score of zero.